

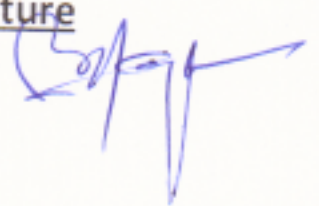

National Company Law Tribunal

Allahabad Bench

CP NO. 14/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Tej Kumar Book Depot Pvt Ltd  
SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act, 1956

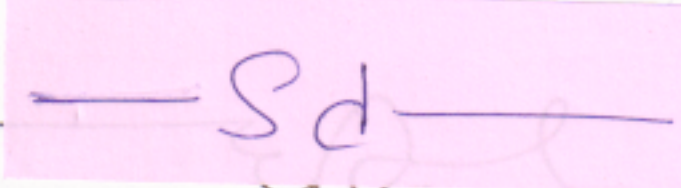
Sl. NO.	Name	Designation	Representation	Signature
1.	Zeyaul Haque	Adv.	Pr. Petitioner	
2.	Rajesh Inamdor		for Respondents	
	Abhishek Shrivastava			

CP No.14/ND/2015

Parties are represented by their respective counsel. A preliminary submission in respect of pending CA's are heard. The matter is fixed for further hearing in CA No. 13/ 2016 and CA No. 18/ 2016.

The matter be listed on 6<sup>th</sup> September, 2017.

Date: 10.08.2017

  
Shri H.P. Chaturvedi (Member (Judicial))

Typed by  
P.K.Jyoti